

LOCUST INVASION

Shri Inder J. Malhotra (Jammu and Kashmir): Under rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The situation arising out of the recent locust invasion in various parts of the country”.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I lay the statement on the Table of the House. [See Appendix II, annexure No. 46].

REPORTED LABOUR STRIKE IN ASSAM
OIL-FIELDS

Shri Hem Barua: Under Rule 197, I beg to call the attention of the Minister of Labour and Employment to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The reported strike of about 4500 labour in Assam Oil-fields at Digboi, Duliajan and Naharkatiya.”.

Shri Abid Ali: On behalf of Shri Nanda, I lay the statement on the Table of the House. [See Appendix II, annexure No. 47].

12.29 hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTIONS ON GRANT
OF INTERIM WAGE INCREASES IN TEA AND
RUBBER PLANTATION INDUSTRIES

The Deputy Minister of Labour (Shri Abid Ali): On behalf of Shri Nanda, I beg to lay on the Table a copy of the following papers:—

- (i) Government Resolution No. WB-3(33)/61/1 dated the 30th March, 1962, on the recommendations made by the Central Wage Board for tea plantation industry, for grant of interim wage increase in

South India [Placed in Library. See No. LT-3629/62].

- (ii) Government Resolution No. WB-3(33)/61-2 dated the 30th March, 1960 on the recommendations made by the Central Wage Board for rubber plantation industry, for grant of interim wage increase. [Placed in Library. See No. LT-3630/62].

STATEMENT SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES,
PROMISES AND UNDERTAKINGS GIVEN BY
MINISTERS DURING VARIOUS SESSIONS OF
SECOND LOK SABHA

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy each of the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:—

- (i) Statement No. I Sixteenth Session, 1962 [See Appendix II, annexure No. 48].
- (ii) Supplementary Statement No. II Fifteenth Session, 1961 [See Appendix II, annexure No. 49].
- (iii) Supplementary Statement No. V Fourteenth Session, 1961 [See Appendix II, annexure No. 50].
- (iv) Supplementary Statement No. XII Thirteenth Session, 1961 [See Appendix II, annexure No. 51].
- (v) Supplementary Statement No. XIII Twelfth Session, 1960 [See Appendix II, annexure No. 52].
- (vi) Supplementary Statement No. XVI Eleventh Session, 1960 [See Appendix II, annexure No. 53].